

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.2048
TO BE ANSWERED ON 16.03.2015

IMPLEMENTATION OF MGNREGA

2048. SHRI SANJAY RAUT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government has reduced funds for programmes implemented under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in various States;
- (b) if so, the details thereof and the reasons for the cutting allocation of funds for MGNREGA;
- (c) the details of employment generated through MGNREGA during the last five years, State-wise;
- (d) whether Government is considering to revive this scheme for providing more job opportunities for the rural people; and
- (e) if so, details thereof and the target set for the generation of more jobs for the rural youth in various parts of the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)**

(a)&(b): No Sir. The allocation under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the current year 2014-15 has in fact, been enhanced to Rs.34, 000 crore (as against Rs.33, 000 crore in 2013-14). MGNREGA is a demand driven wage employment programme. Central funds are released to the States/UTs on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. The total amount released and utilised by the States/UTs under Mahatma Gandhi Employment Guarantee Scheme (MGNREGS) during the last three years and the current year is indicated in **Annexure -I**.

(c): State/UT-wise details of the persondays generated under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last five years are at **Annexure-II**.

(d)& (e): The MGNREGA provides a legal guarantee for 100 days of employment in a financial year to every rural household whose adult members including rural youth, volunteer to do unskilled manual work. Not less than 100 days of employment are provided to registered workers including rural youth, upon receipt of their demand. The number of days of employment provided to a household depends on the number of days of employment demanded by the household. State/UT-wise details of households provided employment as demanded by job card holders under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last three years and the current year are indicated in the **Annexure-III**. There would however be no target set for achievement since it is a demand driven programme.

To generate awareness about the provisions of the scheme and to provide adequate employment opportunities to rural households under MGNREGA, the States/UTs have been requested for the following:

- Initiate appropriate IEC campaigns including wall paintings for wide dissemination of the provisions of the Act.
- Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA do not go unregistered.
- Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.
- Formulation of a specific plan to include special categories of vulnerable people viz. persons with disabilities, primitive tribal groups, nomadic tribal groups, de-notified tribes etc.
- Adoption of appropriate programme flexibility to ensure reaching of benefits of MGNREGA to the primitive tribal groups, de-notified tribes and nomadic tribes.
- Organisation of workers into labour groups to ensure powerful demand-side pulls for improving performance of MGNREGA.

Annexure-I referred to in reply to parts (a&b) of Rajya Sabha Unstarred Question No. 2048 dated 16.03.2015

(In lakh)

No	State	Central fund released				Expenditure			
		2011-12	2012-13	2013-14	2014-15 till 03/03/2015	2011-12	2012-13	2013-14	2014-15 till 03/03/2015
1	ANDHRA PRADESH	147757.89	321673.59	475049.00	459974.10	424587.75	512377.61	538463.65	234555.54
2	ARUNACHAL PRADESH	6078.58	6834.19	13852.67	2704.16	95.07	5346.30	9592.65	1809.91
3	ASSAM	42685.80	53445.67	57349.95	50023.46	74752.55	65153.18	70042.06	35938.78
4	BIHAR	130073.42	122781.45	158070.67	95968.24	132696.52	186045.15	202719.33	92694.14
5	CHHATTISGARH	163855.88	203136.31	144602.31	150570.49	204003.13	222177.87	204591.41	156477.59
6	GUJARAT	32429.03	47440.77	33530.02	35442.93	65904.91	61742.13	49016.02	43761.29
7	HARYANA	27512.23	34935.89	37687.81	16715.29	31283.54	38063.30	38426.53	15377.03
8	HIMACHAL PRADESH	31138.16	36129.50	47797.09	35542.86	50952.11	49611.74	57206.63	38991.52
9	JAMMU & KASHMIR	78130.96	76276.16	60315.73	52171.08	44367.05	85334.76	77024.22	29514.18
10	JHARKHAND	123733.08	80916.84	62143.28	72433.41	116966.50	115236.20	91281.05	85425.92
11	KARNATAKA	66256.92	123193.69	159606.81	171687.07	162226.88	144839.11	209598.37	138381.22
12	KERALA	95105.43	131117.81	127710.93	158758.02	104807.84	141655.91	130624.22	134952.87
13	MADHYA PRADESH	296851.28	161015.37	183982.44	245163.12	341037.76	311078.71	264131.80	282791.90
14	MAHARASHTRA	104043.62	157324.33	115292.02	79951.77	160150.33	217029.49	127941.30	136368.27
15	MANIPUR	62496.73	59023.09	23100.00	20908.43	29517.02	60008.08	25476.93	22122.44
16	MEGHALAYA	28498.33	22610.82	27106.21	27785.90	29869.34	26589.99	31956.37	20369.86
17	MIZORAM	32956.72	25229.24	24474.27	9941.23	23067.60	29038.56	26037.67	9432.87
18	NAGALAND	67346.57	46012.38	29214.80	11305.27	56340.02	42828.63	29479.90	11292.54
19	ODISHA	97821.72	84797.88	75752.84	103530.34	103908.48	117766.95	129012.36	105855.46
20	PUNJAB	11429.36	11421.27	22615.48	18948.18	15980.62	15769.05	26209.37	17796.21
21	RAJASTHAN	161969.60	258534.43	205943.32	297609.87	315659.87	327154.86	261966.51	304102.70
22	SIKKIM	10079.77	7406.51	10684.17	5886.41	4824.04	8134.02	10850.93	4447.01
23	TAMIL NADU	281552.22	354605.42	469021.12	378180.33	292319.52	412128.79	394434.45	315239.07
24	TELANGANA				22336.00			369.19	156425.01
25	TRIPURA	95932.57	76889.88	94366.49	63662.48	94251.93	97102.33	107520.20	63894.52
26	UTTAR PRADESH	424048.00	129202.49	289639.01	251341.40	501625.32	266529.58	346761.14	238973.45
27	UTTARAKHAND	37351.42	26827.10	33000.50	28636.22	38829.94	31185.98	38076.34	20346.50
28	WEST BENGAL	259703.16	339547.96	289438.19	374495.29	283702.16	385087.63	372248.94	356188.83
29	ANDAMAN & NICOBAR	1643.85	1381.49	1918.10	1118.07	1597.28	1300.10	1788.27	883.57
30	DADRA & NAGAR HAVELI	100.00	39.56	0.00	0.00	NR	NR	NR	NR
31	DAMAN & DIU	0.00	0.00	0.00	0.00	NR	NR	NR	NR
32	GOA	259.64	241.16	205.86	137.95	698.30	144.81	297.42	381.84
33	LAKSHADWEEP	35.00	117.55	16.93	45.06	241.28	152.74	73.64	43.75
34	PUDUCHERRY	100.00	885.75	879.98	739.69	1017.56	1215.16	1136.95	393.74
35	CHANDIGARH	0.00	0.00	0.00	0.00	NR	NR	NR	NR
	Total	2918976.94	3000995.55	3274368.00	3243714.12	3707282.22	3977828.72	3874355.82	3075229.53

NR=Not Reported

Annexure-III referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 2048 dated 16.03.2015

No	State	Persondays generated (in lakh)				
		2009-10	2010-11	2011-12	2012-13	2013-14
1	ANDHRA PRADESH	4044.30	3351.61	2939.34	3273.35	2992.84
2	ARUNACHAL PRADESH	16.98	31.12	0.73	43.50	36.56
3	ASSAM	732.95	470.52	352.63	314.04	298.47
4	BIHAR	1136.88	1602.62	682.16	941.85	862.21
5	CHHATTISGARH	1041.57	1110.35	1206.76	1194.34	1299.20
6	GUJARAT	585.09	491.84	313.00	281.90	230.30
7	HARYANA	59.04	84.20	109.36	128.87	117.88
8	HIMACHAL PRADESH	284.94	219.46	270.13	262.10	282.46
9	JAMMU & KASHMIR	128.71	210.68	209.10	365.56	338.20
10	JHARKHAND	842.47	830.90	609.71	566.58	436.22
11	KARNATAKA	2003.43	1097.85	701.03	617.81	718.86
12	KERALA	339.71	480.34	633.10	837.74	866.03
13	MADHYA PRADESH	2624.00	2198.18	1688.98	1399.47	1229.50
14	MAHARASHTRA	274.35	200.00	772.02	872.39	517.13
15	MANIPUR	306.18	295.61	224.07	285.11	113.23
16	MEGHALAYA	148.48	199.81	167.75	174.31	215.83
17	MIZORAM	170.33	165.98	130.60	153.56	133.65
18	NAGALAND	284.27	334.34	296.61	245.31	183.80
19	ODISHA	554.09	976.57	453.75	546.01	711.82
20	PUNJAB	77.17	75.40	64.52	65.50	134.68
21	RAJASTHAN	4498.10	3026.22	2120.55	2203.38	1838.56
22	SIKKIM	43.27	48.14	32.88	36.31	44.03
23	TAMIL NADU	2390.75	2685.93	3015.75	4081.44	3677.23
24	TRIPURA	460.22	374.51	489.74	518.51	521.60
25	UTTAR PRADESH	3559.23	3348.97	2673.36	1411.85	1753.61
26	UTTARAKHAND	182.41	230.20	198.98	192.00	165.62
27	WEST BENGAL	1551.68	1553.08	1495.94	2018.42	2296.15
28	ANDAMAN AND NICOBAR	5.83	4.03	8.30	6.61	7.99
29	DADRA & NAGAR HAVELI	0.70	0.47	NR	NR	NR
30	DAMAN & DIU	NR	NR	NR	NR	NR
31	GOA	1.85	3.70	3.11	0.69	1.15
32	LAKSHADWEEP	1.41	1.34	1.65	0.49	0.14
33	PUDUCHERRY	9.07	11.27	10.79	8.67	8.45
34	CHANDIGARH	NR	NR	NR	NR	NR
	Total	28359.46	25715.24	21876.36	23047.67	22033.41

NR=Not Reported

Annexure-III referred to in reply to part (d&e) of Rajya Sabha Unstarred Question No. 2048 dated 16.03.2015

(in lakh)

No	States	Households demanded employment				Households provided employment			
		2011-12	2012-13	2013-14	2014-15*	2011-12	2012-13	2013-14	2014-15*
1	ANDHRA PRADESH	49.98	58.54	65.97	36.36	49.98	58.54	60.40	31.80
2	ARUNACHAL PRADESH	0.15	1.55	1.57	1.02	0.04	1.29	1.40	0.84
3	ASSAM	13.55	12.47	13.21	9.81	13.49	12.35	12.62	8.27
4	BIHAR	18.05	21.79	23.78	14.60	17.69	20.88	20.59	10.40
5	CHHATTISGARH	27.39	27.32	27.49	20.40	27.25	26.38	25.12	17.44
6	GUJARAT	8.37	7.50	6.43	5.83	8.22	6.81	5.79	4.85
7	HARYANA	2.78	3.02	3.62	2.59	2.78	2.94	3.25	2.04
8	HIMACHAL PRADESH	5.29	5.46	5.72	4.86	5.05	5.15	5.39	4.22
9	JAMMU AND KASHMIR	4.40	6.59	7.12	3.17	4.31	6.47	6.58	1.85
10	JHARKHAND	15.82	14.35	12.17	11.75	15.75	14.19	11.39	10.20
11	KARNATAKA	16.63	14.70	19.09	14.88	16.52	13.32	14.50	9.77
12	KERALA	14.18	16.94	16.79	15.41	14.16	15.26	15.24	12.87
13	MADHYA PRADESH	38.96	35.41	31.56	30.91	38.80	35.19	29.09	27.53
14	MAHARASHTRA	15.20	16.44	12.59	12.21	15.05	16.25	11.44	10.48
15	MANIPUR	3.81	4.58	4.55	4.68	3.56	4.57	4.55	4.60
16	MEGHALAYA	3.36	3.34	3.68	3.14	3.35	3.32	3.64	2.68
17	MIZORAM	1.76	1.76	1.78	1.94	1.69	1.75	1.78	1.94
18	NAGALAND	3.73	3.87	4.08	3.92	3.73	3.87	4.08	3.90
19	ODISHA	13.91	17.66	18.90	16.49	13.79	15.99	17.10	13.60
20	PUNJAB	2.46	2.47	4.54	3.29	2.45	2.40	4.12	2.60
21	RAJASTHAN	47.06	45.36	39.47	40.45	45.22	42.17	36.15	35.33
22	SIKKIM	0.56	0.57	0.65	0.56	0.55	0.57	0.63	0.47
23	TAMIL NADU	63.76	71.05	63.10	54.85	63.43	70.61	62.68	54.51
24	TELANGANA	0.00	0.00	0.00	28.57	0.00	0.00	0.00	23.20
25	TRIPURA	5.67	5.97	5.97	5.92	5.67	5.97	5.91	5.80
26	UTTAR PRADESH	73.64	52.33	55.02	43.07	73.28	49.47	49.95	34.06
27	UTTARAKHAND	4.71	4.44	4.05	4.58	4.69	4.40	3.97	3.53
28	WEST BENGAL	55.32	58.45	64.42	55.75	55.17	58.17	61.33	46.93
29	ANDAMAN AND NICOBAR	0.20	0.18	0.17	0.12	0.19	0.13	0.17	0.10
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR	NR	NR	NR	NR
32	GOA	0.11	0.05	0.05	0.07	0.11	0.05	0.05	0.07
33	LAKSHADWEEP	0.04	0.02	0.01	0.00	0.04	0.02	0.01	0.00
34	PUDUCHERRY	0.43	0.41	0.44	0.31	0.43	0.41	0.39	0.21
35	CHANDIGARH	NR	NR	NR	NR	NR	NR	NR	NR
	Total	511.29	514.59	518.00	451.52	506.45	498.88	479.30	386.12

*till 03/03/2015

NR=Not Reported